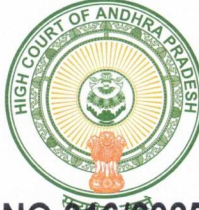


V.SREENIVASA SIVA RAM
REGISTRAR (VIGILANCE)



AMARAVATI,
DT:15.05.2025.

ROC.NO.316/2025-B.SPL.

Sir/Madam,

SUB: CIVIL JUDGES (SENIOR DIVISION) – Filling up of 02 vacancies in the cadre of Civil Judge (Senior Division) – Attested photocopies of six (06) judgments in contested civil/criminal/both cases disposed on contest after full trial, in the last six months - Called for – Regarding.

- REF: 1. Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme Court of India.
2. High Court's Notification No.338-B.Spl. dated 29.03.2025
3. High Court's Proceedings Roc.No.316/2025-B.Spl., dated 15.05.2025.

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I am to state that the High Court has notified **02** vacancies in the cadre of Civil Judge (Senior Division) to be filled up by promotion from the cadre of Civil Judges (Junior Division) vide Notification 2nd cited, and the list of eligible officers who have completed 5 years of qualifying service as on 31.03.2025, is placed on the official website of High Court of Andhra Pradesh vide reference 3rd cited.

As directed, the eligible officers in the list enclosed are directed to submit attested photocopies of six (06) judgments in contested civil/criminal/both cases disposed on contest after full trial, in the last six months.

The copies of judgments must reach the High Court on or before 31.05.2025 without out fail either by speed post or any other recognized mode.

Yours sincerely,

REGISTRAR (VIGILANCE)

- Note:** 1. The copies of the judgments should be clear, legible, readable and duly attested by the officer concerned.
2. The copies must be true replica of their originals, and

3. The copies must be a Photo Copy and it should be either on white paper or conquest paper but not on manifold paper.

To

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	SRI S.RAMA KRISHNA, formerly Judicial Magistrate of First Class, Chinthapalli, Visakhapatnam District, now placed under suspension.
2.	SRI P.RAVI SANKAR, formerly Civil Judge (Junior Division), Palasa, Srikakulam District, now placed under suspension
3.	SRI P.B.S.S.L.N.MURTHY RAJU, formerly III Additional Civil Judge (Junior Division), Kakinada, East Godavari District now placed under suspension.
4.	SMT. D.DURGA KALYANI, Civil Judge (Junior Division), Uravakonda, Ananthapuramu District.
5.	SRI M.BUJJAPPA, Principal Civil Judge (Junior Division), Penukonda, Ananthapuramu District.
6.	SRI E.ANJANEYULU, formerly Judicial Magistrate of First Class, Kurupam now Under Suspension
7.	SRI SHAIK IBRAHIM SHARIEF, Civil Judge (Junior Division), now working as Secretary, District Legal Services Authority, Prakasam at Ongole, on temporary basis under Rule 14(1)(a) of Andhra Pradesh State Judicial Service Rules, 2007.
8.	SMT. NALABOLU LAVANYA, Judicial Magistrate of First Class, Madugula, Visakhapatnam District.
9.	SMT. N.SREE LAKSMI, Civil Judge (Junior Division), now working as Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram on temporary basis under Rule 14(1)(a) of Andhra Pradesh State Judicial Service Rules, 2007.
10.	DR. A.KRISHNA PRASAD, Civil Judge (Junior Division), now working as Secretary, District Legal Services Authority, Vizianagaram on temporary basis under Rule 14(1)(a) of Andhra Pradesh State Judicial Service Rules, 2007.
11.	SMT. SHAIK REHANA, II Additional Civil Judge (Junior Division), Vijayawada, Krishna District.

12.	SRI R.ASHOK KUMAR, Civil Judge (Junior Division), Madakasira, Ananthapuramu District.
13.	SMT. N.REDDY PRASANNA, Principal Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.

COPY TO

The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).